

**Primary Education for Drop Outs**4450. SHRI RAM TAHAL CHOU-  
DHARY:SHRI TEJ NARAYAN  
SINGH:

Will the Minister of HUMAN RE-  
SOURCE DEVELOPMENT be pleas-  
ed to state:

(a) whether Government are imple-  
menting Primary Education scheme in  
order to provide adequate informal  
education to dropout female children  
in Scheduled Castes and Scheduled  
Tribes dominant areas; and

(b) if so, how effectively said pro-  
gramme is being implemented or pro-  
posed to be implemented in Bihar and  
the number of children benefited from  
it in each category during the last two  
years and the details thereof?

THE MINISTER OF HUMAN  
RESOURCE DEVELOPMENT  
(SHRI ARJUN SINGH): (a) and (b)  
Government is implementing the

scheme of Non-Formal Education to  
provide education of a quality com-  
parable to formal system to children  
from habitations without schools,  
school drop-outs, working children and  
girls who cannot attend whole day  
schools, in the educationally back-  
ward State of Arunachal Pradesh,  
Andhra Pradesh, Assam, Bihar,  
Jammu & Kashmir, Madhya Pradesh,  
Orissa, Rajasthan, Uttar Pradesh and  
West Bengal as well as in urban slum,  
hilly, desert and tribal areas and areas  
of concentration of working children  
in all other States and Union Terri-  
tories.

New teaching-learning materials  
have been introduced. Non-govern-  
mental groups have been involved in  
training and implementation of Non-  
formal Education.

According to information supplied  
by the State Government the number  
of female children if Scheduled Castes  
and Scheduled Tribes covered under  
the programme during last two years  
are given below:

	1989-90	1990-91
1. Schedule Caste girls . . . . .	54,641	68,473
2. Scheduled Tribe girls . . . . .	27,320	34,236
Total . . . . .	81,961	1,02,709

[English]

**Pending Irrigation Projects in Vid-  
harba, Maharashtra**

4451. SHRI TEJSINGHRAO  
BHONSLE: Will the Minister of EN-  
VIRONMENT AND FORESTS be  
pleased to state:

(a) the number and names of irri-  
gation projects in Vidharba Region

of Maharashtra pending with the  
Union Government for forest clear-  
ance;

(b) the reasons for delay in clearing  
these projects by the Union Govern-  
ment; and

(c) when the clearance is likely to  
be given?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c) The de-

tails of the irrigation projects in Vidharba Region of Maharashtra pending as on 31st July, 1991 alongwith their status are furnished as under:—

<i>Sl. No.</i>	<i>Name of the Project</i>	<i>Present Status</i>
1	Lower Wunna Project, Nagpur, 131.06 ha.)	Cases are under process. Decision will be taken expeditiously on the merits of each case.
2	Pakadigudam Medium Irrigation Project, Chandrapur (16.94 ha.)	
3	Chinoda Minor Irrigation Tank, Nagpur (41.70 ha.)	
4	Chapdoh Medium Irrigation Tank, Yeotmal (8.88 ha)	
5	Jam River Medium Irrigation Project, Nagpur (12.83 ha.)	
6	Dahigaon Minor Irrigation Tank, Amravati (4.81 ha).	

[Translation]

**Languages other than English and Hindi Taught upto Post-Graduation Level**

4452. SHRI BHOGENDRA JHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of languages of the country excluding Hindi and English that are being taught upto Post-Graduation Level and the names of Universities where they are being taught;

(b) the name of languages out of them not included in the Eighth Schedule of the Constitution;

(c) the name of such languages in which examinations of State Service Commission are being conducted and the name of State thereof; and

(d) the name of such languages which are recognised by the Sahitya Academy?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT**

(SHRI ARJUN SINGH): (a) According to information furnished by the UGC, the names of languages other than Hindi and English taught upto Post-Graduation Level in different universities are as indicated in the statement below.

(b) Ardhamagadhi, Dogri, Khasi, Maithili, Manipuri, Pali and Prakrit, Rajasthani, Nepali and English are not included in the 8th Schedule.

(c) Information regarding languages in which examinations of State Public Service Commissions are conducted is not available.

(d) According to information furnished by the Sahitya Academy, the Academy has recognised the following languages not included in the 8th Schedule of the Constitution: Dogri, English, Konkani, Maithili, Manipuri, Nepali and Rajasthani.